

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 67/TT/2015

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

**Date of Hearing: 16.02.2016
Date of Order : 03.03.2016**

In the matter of:

Approval of transmission tariff for i) Asset-I (HVDC Portion) and ii) Combined Asset-II (AC Portion) from anticipated COD 31.3.2015 to 31.03.2019 under the transmission system associated with "North East-Northern/ Western Interconnector-I Project" in North Eastern, Northern & Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. Assam Electricity Grid Corporation Limited,
BijuleeBhawan, Paltan Bazar, Guwahati-781001
2. Meghalaya Energy Corporation Limited,
Lumjingshai, Short Round Road. Shilong-1
3. Government of Arunachal Pradesh,
Department of Power, Itanagar-791111
4. Power & Electricity Department,
Government of Mizoram,
Aizwal-796001



5. Manipur State Electricity Distribution Company Limited,
Keishampat, Imphal-795001
6. Department of Power, Government of Nagaland,
Kohima-797001
7. Tripura State Electricity Corporation Limited,
Bidyut Bhawan, North Banamaliupr,
Agartala-799001
8. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex Building II
Shimla-171 004
9. Punjab State Power Corporation Limited,
Themal Shed T-1A, Patiala-147 001.
10. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6
Panchkula (Haryana)-134 109
11. Power Development Department,
Govt. of Jammu and Kashmir,
Mini Secretariat, Jammu.
12. Uttar Pradesh Power Corporation Ltd.,
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226 001.
13. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
14. Chandigarh Administration,
Sector-9, Chandigarh.
15. Uttarakhand Power Corporation Ltd.,
Urja Bhawan, Kanwali Road,
Dehradun.
16. Rajasthan Power Procurement Centre,
Vidyut Bhawan, Janpath,
Jaipur- 302 005.
17. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,



Heerapura, Jaipur.

18. Jodhpur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur
19. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
20. North Central Railway,
Allahabad.
21. BSES Yamuna Power Ltd.,
Shakti Kiran Building, Karkardooma,
Delhi-110 092.
22. BSES Rajdhani Power Ltd.,
BSES Bhawan, Nehru Place,
New Delhi.
23. Tata power Delhi Distribution Limited
33 kV Sub-station, Building
Hudson lane
Kingsway Camp
North Delhi-110009
24. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110 002
25. Madhya Pradesh Power Management Company Ltd.,
Shakti Bhawan, Rampur
Jabalpur-482 008.
26. Maharashtra State Electricity Distribution Company Limited,
Prakashgad, 4th floor
Andehri (East), Mumbai-400 052.
27. Gujarat Urja Vikas Nigam Ltd.,
Sardar Patel Vidyut Bhawan,
Race Course Road, Vadodara-390 007.
28. Electricity Department, Government of Goa,
Vidyut Bhawan, Panaji,
Near Mandvi Hotel, Goa-403 001.



29. Electricity Department,
Administration of Daman and Diu,
Daman-396210.
30. Electricity Department,
Administration of Dadra Nagar Haveli,
U.T. Silvassa-396 230.
31. Chhattisgarh State Electricity Board,
P.O. Sunder Nagar, Dangania, Raipur
Chhattisgarh-492 013.
32. Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd.,
3/54, Press Complex, Agra-Bombay Road ,Indore-452 008
33. Karnataka Power Transmission Corporation Ltd. (KPTCL),
Kaveri Bhawan, Bangalore-560 009.
34. Transmission Corporation of Andhra Pradesh Ltd. (APTRANSCO),
Vidyut Soudha,
Hyderabad-500 082.
35. Kerala State Electricity Board (KSEB),
Vaidyuthi Bhavanam,
Pattom, Thiruvananthapuram-695 004.
36. Tamilnadu Electricity Board (TNEB)
NPKRR Maaligai, 800, Anna Salai,
Chennai-600 002.
37. Electricity Department,
Government of Pondicherry,
Pondicherry-605 001.
38. Eastern Power Distribution Company of Andhra Pradesh Ltd. (APEPDCL),
APEPDCL, P&T Colony,
Seethmmadhara, Vishakhapatnam,
Andhra Pradesh.
39. Southern Power Distribution Company of Andhra Pradesh Ltd. (APSPDCL),
Srinivasasa Kalyana Mandapam Backside,
Tiruchanoor Road, Kesavayana Gunta,
Tirupati-517 501.



40. Central Power Distribution Company of Andhra Pradesh Ltd. (APCPDCL),
Corporate Office, Mint Compound,
Hyderabad-500 063.
41. Northern Power Distribution Company of Andhra Pradesh Ltd. (APNPDCL),
Opp. NIT Petrol Pump,
Chaitanyapuri, Kazipet,
Warangal-506 004.
42. Bangalore Electricity Supply Company Ltd. (BESCOM),
Corporate Office, K. R. Circle,
Bangalore-560 001.
43. Gulbarga Electricity Supply Company Ltd. (GESCOM),
Station Main Road, Gulbarga.
Karnataka.
44. Hubli Electricity Supply Company Ltd. (HESCOM),
Navanagar, PB Road,
Hubli, Karnataka.
45. MESCOM Corporate Office,
Paradigm Plaza, AB Shetty Circle,
Mangalore-575 001.
46. Chamundeswari Electricity Supply Corporation Ltd. (CESC),
927, L J Avenue, Ground Floor,
New Kantharaj Urs Road,
Saraswatipuram,
Mysore-570 009.
47. Telanagana State Power Co-ordination Committee
TSPCC, TSTRANSCO,R.No. 547/A Block, Vidyut Soudha,
Somajiguda, Khairathabad, Somajiguda,
Hyderabad- 500 082
48. Andhra Pradesh Power Co-Ordination Committee
Room No. 547, 5th Floor, Block-A, Vidyut Soudha,
Somajiguda, Khairathabad, Somajiguda,
Hyderabad- 500 082
49. Bihar State Electricity Board
Vidyut Bhawan, Bailey Road
Patna-800 001



50. West Bengal State Electricity Distribution Company Limited,
Bidyut Bhawan, Bidhan Nagar,
Block DJ, Sector-II, Salt Lake City, Kolkatta-700 091
51. Grid Corporation of Orissa Limited,
Shahid Nagar,
Bhubaneswar-751 007
52. Damodar Valley Corporation,
DVC Tower, Maniktala
Civic Centre, VIP Road,
Kolkatta-700 054
53. Power Department,
Govt. of Sikkim, Gangtok-737 101
54. Jharkhand State Electricity Board,
In front of Main Secretariat,
Doranda, Ranchi-834 002
55. North Bihar Power Distribution Company Limited,
2nd Floor, Vidyut Bhawan, Bailey Road,
Patna-800 001
56. South Bihar Power Distribution Company Limited,
2nd Floor, Vidyut Bhawan, Bailey Road,
Patna-800 001
57. Tata Steel Limited
Generation Office(W-175)
Jamshedpur
58. Maithon Power limited
MA-5, GOGNA Colony
Maithon Dam Post Office
Dhanbad
59. Ind Barath Energy(Utkal) Limited,
Plot no. 30-A, Road No. 1,
Film Nagar, Jubilee Hills,
Hyderabad, Andhra Pradesh- 500033
60. AD Hydro Power Limited
Bhilwara Towers, A-12, Sector-1
Noida-201 301



61. Lanco Babandh Power Limited
Plot no. 397, Phase-III, 2nd Floor,
UDyog Vihar, Gurgaon,
Haryana- 120016
62. Himanchal Sorang Power Private Limited
D-7, Sector-I, lane-1, 2nd Floor
New Shimla, Shimla-171009
63. MB Power(Madhya Pradesh) Limited
D-7, Sector-I, Lane-1, 2nd Floor
New Shimla, Shimla-171009
64. Himachal Baspa Power Company Limited(HBPCL)
Karcham Wangtoo HEP, Sholtu Colony,
PO: Tapri, Distt: Kinnaur, 172104
65. Jindal India Thermal Power Limited,
Plot No. 12, Sector-B, Pocket-1,
Local Shopping Complex,
Vasant Kunj, New Delhi-110070
66. KSK Mahanadi Power Company Limited
8-2-293/82/A/431/A
Road No. 22, Jubilee Hills
Hyderabad-500 033
67. Shri Hiranmay Day, V P (Operation)
PTC India Ltd., 2nd Floor, NBCC Tower,
15, Bhikaji Cama Place,
New Delhi-110 066
68. IL&FS Tamil Nadu Power Company Ltd.
C. Pudhupettai Post, Paragipettai(VIA)
Chidambaram(TK), Cuddalore-608 502
69. M/S Adani power Limited
10 B, Sambhav Press Building
Judges Bungalow Road, Badakdev
Ahmedabad-380 015
70. Torrent Power Limited
Naranpura Zonal Office
Sola Road, Ahmedabad-380 013



71. M/S Heavy water Board,
Vikram sarabhai Bhavan
5th Floor, Anushaktinagar, Mumbai-400 094
72. ACB india Limited
7th floor, Corporate Tower
Corporate Tower
Ambience mall, NH8, Gurgaon-122 001
73. EMCO Energy Limited
Plot No.-F-5, Road no.-28
Wagle Industrial Area, thane
Mumbai-400 604
74. Spectrum Coal and Power Limited
7th Floor, Corporate Tower
Ambience mall, NH8, Gurgaon-122 001
75. BARC
TRP, Post-Ghivali, Dist- Palghar
BARC Plant Site
Dist-Palghar-401 505
76. BALCO, Raipur
Bharat Aluminum Company Limited,
Captive Power Plant-II, Balconagar
Korba-495 684
77. Dhariwal Infrastructure Limited
C-6 Tadali growth Centre, M.I.D.C.T
District Chandrapur
Maharashtra-442 406
78. DB power Limited
Opp Dena Bank, C-31,G- Block
3rd Floor, Naman Corporate Link
Bandar-Kurla complex, Bandra (East)
Mumbai-400 051
79. NEEPCO,15, NBCC Tower
Bhikaji Cama Place, New Delhi
80. NHPC Ltd
NHPC Office Complex, Sector-33
Faridabad



81.NTPC,
Core-7, Scope Complex,
New Delhi-110003

For petitioner : Mrs. Swapna Seshadri, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri H.K. Malik, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Jasbir Singh, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Shashi Bhusan, PGCIL
Shri J.Mazumder, PGCIL
Mrs. Manju Gupta, PGCIL
Shri Aryman Saxena, PGCIL
Shri Y. K. Seghal, PGCIL
Shri M.M. Mondal, PGCIL

For respondents : Shri S.K. Agarwal, Advocate, Rajsthan Discoms
Shri S. P. Das, Advocate, Rajsthan Discoms
Shri Naresh Bhasin, NHPC
Shri K. Nayak, NHPC
Shri S.R. Narasimhan, NLDC, POSOCO
Shri Gaurav Gupta, PSPCL
Shri K.V.S. Baba, POSOCO
Shri B. Lyngkhoi, NERPC
Shri P. K. Mishra, NERPC
Mrs. Sheela M. Daniel, KSEB
Shri R.S. Sreeja, KSEB

ORDER

The Commission in its order dated 8.1.2016 allowed the tariff to the petitioner in respect of certain assets under Regulation 7(7) of the 2014 Tariff Regulations. However, the Commission decided that its inclusion in the PoC would be decided after hearing the beneficiaries, i.e. DICs of all the five regions. As directed by the Commission, the petitioner has impleaded all DICs as respondents. Replies have been filed by (a) Kerala State Electricity Board Limited (b) Assam Power Distribution Company Limited (APDCL)



(c) Tripura State Electricity Corporation Limited (TSECL) (d) Ajmer Vidyut Vitran Nigam Limited/Jaipur Vidyut Vitran Nigam Limited/Jodhpur Vidyut Vitran Nigam Limited.

2. During the hearing, the representatives of KSEBL requested for a copy of the report of POSOCO and sought time to file its response. NHPC and NERPC have also sought time to file their replies. We direct POSOCO to share a copy of the report with KSEBL and post the report on its website for the information of all DICs. We direct all DICs to file their response, if any, by 15.3.2016 and thereafter the petitioner may file its rejoinder by 31.3.2016

3. The petitioner vide its affidavit dated 12.2.2016 has submitted that in compliance with the Commission's order, the petitioner has already taken up the matter with Ministry of Power vide its letter dated 12.2.2016 for suitable assistance in their form of grant from 'Clean Energy Fund' of Government of India or any other suitable mechanism, alongwith assistance for funding part of the project cost in the form of grant from the PSDF.

4. The learned counsel for the petitioner submitted that AFC for only certain assets was allowed in order dated 8.1.2016 and requested to allow tariff for all the assets under Regulation 7(7) of the 2014 Tariff Regulations. The petitioner vide affidavit dated 24.2.2016 has submitted that Combined Asset-I was commissioned on 1.11.2015 and Combined Asset-II was split into four portions. The petitioner has also submitted the Auditor Certificate verifying the expenditure upto 31.3.2015 for Assets at Sr. No. 1 to 4 of the table below vide affidavit dated 18.12.2015. The details of the assets and their date of commissioning are as follows:-



| Srl. No. | Asset | Name | Scheduled COD | Actual COD |
|----------|---------------------------------------|---|---------------|------------|
| 1. | Combined Asset-I (HVDC Portion) | ±800 kV HVDC Biswanath Chariali-Agra Pole-I (1500 MW HVDC terminals at Biswanath Chariali and Agra each along with ±800 kV Hexa Lapwing transmission line) | 1.9.2013 | 1.11.2015 |
| 2. | Combined Asset-II (2) (AC Portion) | 132 kV D/C Biswanath Chariali (PG)-Biswanath Chariali (AEGCL) T/L along with associated bays at Biswanath Chariali (AEGCL) & Biswanath Chariali Pooling Station (PGCIL) | 1.9.2013 | 1.10.2015 |
| 3. | Combined Asset-II (1.a) :(AC Portion) | Loop in and Loop out (LILO) of 400 kV Ranganadi-Balipara-I T/L at Biswanath Chariali PS alongwith associated bays at Biswanath Chariali PS | 1.9.2013 | 28.10.2015 |
| 4. | Combined Asset-II (1.b) :(AC Portion) | Loop in and Loop out (LILO) of 400 kV Ranganadi-Balipara-II T/L at Biswanath Chariali PS alongwith associated bays at Biswanath Chariali PS | 1.9.2013 | 27.10.2015 |
| 5. | Combined Asset-II (3) :(AC Portion) | 200 MVA, 400/132/33kV ICT-I at Biswanath Chariali PS | 1.9.2013 | 19.12.2015 |

5. It is noticed that the petitioner has not submitted cost details and the certificate of cost of asset at serial no. 5 of the table above. Accordingly, tariff of the said asset has not been considered in this order. The tariff claimed by the petitioner for the remaining assets is as under:-

| Assets | (₹ in lakh) | | | |
|------------------------------------|-------------|-----------|-----------|-----------|
| | 2015-16 | 2016-17 | 2017-18 | 2018-19 |
| Combined Asset-I (HVDC portion) | 48140.82 | 120377.89 | 121915.16 | 120024.78 |
| Combined Asset-II (2): AC portion | 299.71 | 659.47 | 682.09 | 670.35 |
| Combined Asset-II (1.a):AC portion | 829.28 | 2081.16 | 2138.40 | 2118.36 |
| Combined Asset-II (1.b):AC portion | 3.77 | 0.00 | 0.00 | 0.00 |



6. After considering the claim of the petitioner under Regulation 7(7) of the 2014 Tariff Regulations, the revised Tariff has been allowed as under:-

| Assets | (₹ in lakh) | |
|------------------------------------|-------------------------------|----------------|
| | 2015-16 (pro-rata) | 2016-17 |
| Combined Asset-I (HVDC portion) | 30208.37 | 75537.13 |
| Combined Asset-II (2): AC portion | 192.26 | 423.04 |
| Combined Asset-II (1.a):AC portion | 539.03 | 1352.75 |
| Combined Asset-II (1.b):AC portion | 2.45 | 0.00 |

7. The learned counsel for the petitioner submitted that the petitioner is facing cash flow problem in view of the non-inclusion of the charges in the PoC and requested that subject to final decision of the Commission with regard to sharing of the Transmission Charges, the tariff approved under Regulation 7(7) of the 2014 Tariff Regulation be included in the PoC charges for the quarter January to March, 2016. We have considered the prayer of the petitioner. The Commission will pass the final order in the matter after hearing the DICs on completion of the pleadings. Since the process will take some time, the petitioner should not be allowed to suffer on account of non-recovery of transmission charges. Accordingly, we direct that the transmission charges allowed in para 6 of this order shall be provisionally recovered from DICs of all regions in accordance with the provisions of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time, subject to the final decision of the Commission in the present petition. It is further directed that any grant/assistance received from Government of India/PSDF Fund shall be applied to reduce the cost of the assets and consequently, the



transmission charges of these assets. We direct PGCIL to pursue the matter in the right earnest for early release of grant/assistance.

9. The matter shall be listed on 14.4.2016 for further directions.

sd/-

(Dr. M.K. Iyer)
Member

sd/-

(A.S. Bakshi)
Member

sd/-

(A.K. Singhal)
Member

sd/-

(Gireesh B. Pradhan)
Chairperson

